

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II  
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 25.03.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE**

|                                  |                                 |
|----------------------------------|---------------------------------|
| TRANSFER PETITION NO.            |                                 |
| COMPANY PETITION/APPLICATION NO. | CP(IB) No.602/9/HDB/2019        |
| NAME OF THE COMPANY              | Renuka Advanced Systems Pvt Ltd |
| NAME OF THE PETITIONER(S)        | Anu Fastners Pvt Ltd            |
| NAME OF THE RESPONDENT(S)        | Renuka Advanced Systems Pvt Ltd |
| UNDER SECTION                    | 9 of IBC                        |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |

**ORDER**

Learned counsel for the Operational Creditor appeared.

Learned counsel for the Corporate Debtor appeared.

At request of Learned counsel for the Corporate Debtor, matter stands finally adjourned to 29.04.2021.

  
**MEMBER TECHNICAL**

  
**MEMBER JUDICIAL**